

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
CP NO. 70/CHD/Pb/2017**

Jaideep Ghai & Anr.. .....Petitioners

Versus

M/s Umesh Developers Pvt.Ltd. ....Respondents

Present:: Mr.Anil Kumar Aggarwal, Advocate for petitioners  
Mr.Mast Ram with Mr.Nitin Kumar Practicing Company  
Secretaries for R1 - R3

Reply has been filed by the respondent and copy given to the representative of the respondent.

List the matter for arguments on 15.01.2018. Rejoinder, if any, be filed at least 4 days before the date fixed with copy advance to the representative of the respondent.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

November 20, 2017

Subbu